

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:4385
ANSWERED ON:03.05.2012
RIVERS AS NATIONAL ASSETS
Devappa Anna Shri Shetti Raju Alias

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government has declared some of the river projects as national assets for conservation of water;
- (b) if so, the details thereof; and
- (c) the extent to which water supply for drinking and irrigation purposes would be improved with these projects?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) & (b) The Government of India has a scheme of declaration of important river projects as national projects with a view to expedite completion of identified National Projects in a time bound manner for the benefit of the people. Under this scheme, 14 projects have been declared as National Projects. The list of these 14 projects is enclosed at Annexure-I. As per the guidelines of National Projects, the projects are eligible for 90% grant of the balance project cost (cost of work) of irrigation and drinking water components of the project. The criteria for selection of National Projects is given at Annexure-II.

(c) These projects are primarily irrigation and hydro power projects. The intended benefits in irrigation and power with storage capacity in these projects are given in Annexure -I.